

L ITEM NO.8

REGISTRAR COURT. 1

SECTION IIIA

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. CHIRAG BHANU SINGH

Civil Appeal No(s). 9590/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date : 15/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity one more opportunity was
afforded to the ld. Counsel for the appellant to cure the
defects in the application for substitution. Nothing has been
done till date.

Let the matter be placed before the Hon'ble Judge in
Chambers for further directions.

Signature Not Verified

(CHIRAG BHANU SINGH)

Registrar

Digitally signed by
SONALI SAUND
Date: 2016.07.18
17:14:44 IST
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